

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No.247/TT/2019

- Subject** : Petition for truing up of transmission tariff for 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period for series capacitors on circuits-I and II of 220 kV D/C Kishanpur-Pampore TL at Kishanpur Sub-station in Northern Region.
- Date of Hearing** : 11.2.2020
- Coram** : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member
- Petitioner** : Power Grid Corporation Ltd. (PGCIL)
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited & 16 others.
- Parties present** : Shri A.K. Verma, PGCIL
Shri Nitish Kumar, PGCIL
Shri Amit Jain, PGCIL
Shri Ved Prakash Rastogi, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the present petition is filed for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period for series capacitors on circuits I and II of 220 kV in D/C Kishanpur-Pampore TL at Kishanpur Sub-station in Northern Region. He further submitted that the matter was earlier heard on 12.9.2019 and 18.11.2019. He submitted that the information sought vide RoP of hearing dated 12.9.2019 was submitted vide affidavit dated 3.10.2019. He also submitted that they have filed rejoinder to the reply filed by BRPL and UPPCL.

2. The Commission directed the petitioner to submit the following information, on affidavit by 13.3.2020 with an advance copy to the respondents:-

- (i) The details of “total tax and interest paid” and “assessed MAT income” for 2018-19 be submitted to arrive at the effective tax percentage for 2018-19.

3. The Commission directed the petitioner to submit the said information within the specified time and observed that no further extension of time shall be granted.



4. Subject to the above, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Legal)

